

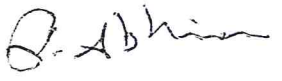

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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 04-09-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/195/2018
PETITION NUMBER : CP/58/2017
NAME OF THE PETITIONER(S) : DEEPAK HANWANT MEHTA
NAME OF THE RESPONDENT(S) : ANUSH SHARES & SECURITIES PVT LTD
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1)	Paraholal Bhat Abhinav Parthasarathy Akshaya Ramadurai	counsel for Respondent	
2)	Aashish Jain Doria For Sulema & Sulema	Counsel for Petitioners	

ORDER

Counsel for Petitioner present. Counsel for Respondent present. Counsel for Petitioner stated that his senior counsel on record could not attend this Tribunal today due to personal inconvenience and prayed for time for making submissions. At request, time is enlarged for hearing submissions along with main CP. Put up on 20.09.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)